

**FORM G (REISSUED – DATE EXTENDED-1)**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MANTOVANI DI DHARTI PRIVATE LIMITED OPERATING**  
**IN PROVIDING SUPPORT SERVICES FOR DREDGING AT GUJARAT**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	MANTOVANI DI DHARTI PRIVATE LIMITED PAN – AALCM9501C CIN – U74999TG2018PTC125502
2	Address of the registered office	6-3-1113/2, 2 <sup>ND</sup> FLOOR, DDIL Bhavan, B.S.Maktha, Begumpet, Hyderabad-500016.
3	URL of Website	Not Available
4	Details of place where majority of fixed assets are located	Jafrabad (Gujarat)
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products / services sold in the last financial year	Rs. 232 Crores as per the provisional Financial Statements of 2021-22.
7	Number of Employees/ Workmen	30
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by e-mailing to irp.mddpl@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by e-mailing to irp.mddpl@gmail.com
10	Last date for receipt of expression of interest	24 <sup>th</sup> January, 2023 (Original) 12 <sup>th</sup> May, 2023 (Reissued) 19 <sup>th</sup> May, 2023 (Reissued -Date Extended -1)
11	Date of issue of provisional list of prospective resolution applicants	03 <sup>rd</sup> February, 2023 (Original) 13 <sup>th</sup> May, 2023 (Reissued) 20 <sup>th</sup> May, 2023 (Reissued -Date Extended -1)
12	Last date for submission of objections to provisional list	08 <sup>th</sup> February, 2023 (Original) 16 <sup>th</sup> May, 2023 (Reissued) 23 <sup>rd</sup> May, 2023 (Reissued -Date Extended -1)
13	Process email id to submit EOI	irp.mddpl@gmail.com



*Krishna Komaravolu*

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Resolution Professional (RP)

Mantovani Di Dharti Private Limited

(Under Corporate Insolvency Resolution Process)

IBBI Registration No.: IBBI/IPA-002/IP-N00562/2017-2018/11699

Address: H.No. 7-1-214, Flat No 409,

Vamsikrishna Apartments, Dharam Karan Road,

Ameerpet, Hyderabad 500016.

Date: 12.05.2023

Place: Hyderabad